

Notifications under Export (Quality Control and Inspections) Act 1963, Review on the working of and Annual Report of Minerals and Metals Trading Corporation of India Limited, New Delhi, for 1983-84 and Statement for delay

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

(i) The Export of Dried Shark Fins and Dried Fish Maws (Quality Control and Inspection Rules, 1985 published in Notification No. S.O. 3090 in Gazette of India dated the 6th July, 1985.

(ii) The Export of Dried Fish (Inspection) Rules, 1985 published in Notification No. S.O. 3332 in Gazette of India dated the 20th July, 1985.

[Placed in Library. See No. LT—1389/85].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year

1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—1390/85].

Annual Report and Review on the working of Centre for Electronics Design and Technology, Srinagar, for 1983-84 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Sir, On behalf of Shri Shivraj V. Patil, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1983-84 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1983-84.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Place in Library. See No. LT—1391/85].

12.06 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages

received from the Secretary-General of Rajya Sabha :—

Lok Sabha in regard to the said Bill”.

(i) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd August, 1985, agreed without any amendment to the Essential Services Maintenance (Amendment) Bill, 1985 which was passed by the Lok Sabha at its sitting held on the 19th August, 1985.”

 APPROPRIATION (NO. 5) BILL,
 1985

SECRETARY GENERAL : Sir, I lay on the Table the Appropriation (No. 5) Bill, 1985, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 16th August, 1985.

(ii) “In accordance with the provisions of sub-rule (6) of rule 130 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Coffee (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 19th August, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the

 12.07 hrs.

LEAVE OF ABSENCE FROM THE
 SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their First Report presented to the House on 16th August, 1985, have recommended that leave of absence be granted to the following Members for the period mentioned against each :

1. Shri Jamilur Rahman	15th January to 30th January, 1985— Member expired— <i>absence condoned.</i>
2. Shri B.N. Reddy	15th January to 30th January, 1985.
3. Shri Saleem I Shervani	13th March to 31st March, 1985.
4. Chowdhry Girdhari Lal	13th March to 2nd April, 1985 and 8th April, to 15th May, 1985—Member expired— <i>absence condoned.</i>
5. Shri Motilal Singh	8th April to 30th April, 1985.
6. Shri H.N. Nanje Gowda	10th April to 5th May, 1985.
7. Shri Chandra Pratap Narain Singh	13th March to 2nd April, 1985 and 8th April, to 7th May, 1985.
8. Shri Bharat Kumar Odedra	23rd July to 14th August, 1985.
9. Smt. Madhuri Singh	26th July to 23rd August, 1985.
10. Shri Chandra Mohan Singh Negi	23rd July to 23rd August, 1985.
